

the last hearing there were meeting of the Liquidator with the Commissioner and other high-ranking officials of the Cuttack Municipal Corporation for tracing out the various pending issues. It is also submitted that at the meeting it was assured that full co-operation shall be extended henceforth to the Liquidator in due discharge of his duties. It is also submitted that a Senior Officer of the rank of Joint Commissioner has been nominated to co-ordinate with the Liquidator so that the Liquidation process can reach its logical conclusion.

The Liquidator has no grievance at this moment as far as the Respondents are concerned. With this recorded, CA No. 18/CB/2021 shall stand disposed of accordingly.

Needless to say, in case there is any existence of non-cooperation in future the Liquidator is free to approach this Tribunal again for appropriate reliefs.

Sd

Satya Ranjan Prasad
Member (Technical)

Sd

Rajasekhar V.K.
Member (Judicial)